- (a) whether Delhi Metro Rail Corporation (DMRC) has any project for extension of metro line from Sector 32 to 62 of Noida, Uttar Pradesh;
- (b) if so, the details of the project containing the proposed location of stations etc.;
- (c) whether there is any cost/time overrun in implementation of the project; and
- (d) if so, the reasons therefor and by when the project is likely to be started and completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) Delhi Metro Rail Corporation Ltd. (DMRC) has informed that a Detailed Project Report (DPR) for extension of metro line from sector 32 to sector 62 of NOIDA in Uttar Pradesh was submitted to NOIDA Authority in June, 2012.

- (b) This proposed extension is of length of about 6.675 km. and having 6 metro stations.
- (c) No proposal has been received in this Ministry from Government of Uttar Pradesh for the extension of metro line from, sector 32 to sector 62 of NOIDA in Uttar Pradesh.
 - (d) Does not arise.

Agreement for sustainable urban development from India and France

1538. SHRI NAND KUMAR SAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether India and France have signed any Administrative Agreement for sustainable Urban Development in the recent past;
 - (b) if so, the details thereof and salient features of the said agreement; and
- (c) the extent to which India would be benefited from the experience of France after the implementation of said agreement?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) An Agreement between the Government of the Republic of India and the Government of the French Republic on cooperation in the field of sustainable urban development was signed on 5th October, 2012 in Paris, France.

(b) and (c) The Agreement enables cooperation between the two countries in the areas of mass transportation systems, water supply and sewerage systems, disposal and treatment of solid waste, green housing and urban planning. It aims at capacity building of personnel to enhance their capacity for managing the process of urbanization.

Space around the big trees

1539. SHRI VIJAY JAWAHARLAL DARDA: Will the Minster of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that a number of "Centuries Old Trees" in NDMC area are in pitiable condition as very less space around the trees is left open and the rest is concretized thus denying for aeration;
- (b) if so, this is being done despite the clear directives of the Delhi High Court prescribing leaving a minimum of 1.2 meter space around the big trees so that such trees are not deprived of nutrition support and nourishment from the soil; and
- (c) whether proper anti-termite treatment is done in respect of such big trees so that termites may not start eating into live branches?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) and (b) NDMC has informed that concretizing of pavement around trees is being discouraged and it is ensured that enough kucha space is left around the tree. However, there are some trees where lesser space is available because of the tree being adjacent to a building or on the turning point of road, where providing enough space is not possible.

(c) NDMC has also informed that all the protective measures including antitermite treatment are being taken by the Plant Protection Cell for the old trees in NDMC area.

Development of the urban transport system

- 1540. DR. T. SUBBARAMI REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether Government has made any comprehensive plan for the development of the urban transport system by introducing viable and environment friendly transportation like Metro rail in various parts of the country;